

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 05.09.2019

In the court of the Registrar

11:30 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2759 of 2019 in Comp. App. (AT) (Ins) No. __ of 2019	Sneha Traders Vs. Vijaykumar V. Iyer, Resolution Professional for Murli Industries Ltd.	Amit Agrawal
2.	I.A. No. 2760 of 2019 in Comp. App. (AT) (Ins) No. __ of 2019	Shamrao Baliram Vs. Vijaykumar V. Iyer, Resolution Professional for Murli Industries Ltd.	Amit Agrawal

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By Order
-sd/-

Assistant Registrar